

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/5125 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the th 16 June, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJ/DH/I-1/2023/1901/Estt, dtd 09.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 12.06.2023 and 13.06.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 10.06.2023 till the morning of 14.06.2023.** The Civil Judge-cum-Assistant Sessions Judge, Dima Hasao, Haflong and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/5126/A, dated , 16-06-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

S.P.
JT. REGISTRAR (VIGILANCE)